

**Title:** Need to revise the pay scales of the workers of the Mica division of MMTC to bring them at par with that of other employees of MMTC.

SHRI BASU DEB ACHARIA : Sir, the MICA Trading Corporation was merged with MMTC in 1994 by an order of BIFR. Sir, the order of BIFR was that the employees and the workers of MICA Trading Corporation after merger would not get less than half of what they used to get in 1994. Since 1987, the pay scales of the employees and the workers of MICA division of MMTC have not been revised.

Sir, you will be surprised to know that the workers of Mica industry at Giridir as well as at Koderma are getting only Rs.300. The contention of the Ministry of Finance is that unless this is clarified by the Ministry of Law the pay scale of the workers and employees of Mica Division of MMTC cannot be revised. Sir, before MITCO was merged with MMTC, the pay scales of the Mica workers were at par with the employees of MMTC but after MITCO became one of the divisions of MMTC, it has refused to revise the pay scales of the workers and employees of its Mica Division. Sir, in the present day, with only Rs.300 how can the workers of Mica industry maintain their family?

Sir, I demand that as the pay scales of the employees and workers of MICA Division of MMTC has not be revised since 1987, the Ministry of Commerce should take action forthwith so that the pay scales of the workers and employees of MICA Division of MMTC are revised and they are brought at par with the employees of MMTC.